

ITEM NO.111

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8620/2015

STATE OF U.P. THROUGH HOME SECRETARY U.P & ANR. Appellant(s)

VERSUS

MOTI LAL Respondent(s)

Date : 31-05-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PANKAJ MITHAL
(VACATION BENCH)

For Appellant(s) Ms. Garima Prasad, Sr. A.A.G. (NP)
Mr. Pradeep Misra, AOR (NP)
Mr. Manoj Kumar Sharma, Adv. (NP)

For Respondent(s) Mr. Shibu Devasia Olickal, AOR (NP)

UPON hearing the counsel the Court made the following
O R D E R

- 1 None appears for the parties.
- 2 List the appeal in the first week of August, 2023.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(DIPTI KHURANA)
ASSISTANT REGISTRAR